

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 407**  
**IB/3240/ND/2019**

**IN THE MATTER OF:**

M/s Nuevosol Energy Pvt Ltd	...	Applicant
Versus		
M/s Sarkun Solar Pvt Ltd	...	Respondent

**Under Section 9 of IBC Code, 2016**

**Order delivered on 07.06.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. D. Satya Sai Sumanth, Adv. K.V.Girish Chowdary
For the Respondent	: Adv. Vatsala kak, Adv. Raghav Dembla, Adv. Sumesh Dhawan, Adv. Shaurya Shyam

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel for the Applicant as well as Ld. Counsel for the Respondent are present through VC. The written submissions filed on behalf of both the parties are on record. Order **reserved**.

**-SD-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**  
**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**